

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT: ROHINI COURTS : DELHI**

LINK ROSTER

In supersession of all earlier orders and to streamline the work of courts of ADJ/ASJ/POCSO/PO-MACT & COMMERCIAL COURT in North District, it is hereby ordered that in case the Judicial Officer mentioned in column no.-2 happens to be on leave or unavailable due to any reason then the Judicial Officer mentioned in column no.-3 and in absence of Judicial Officer mentioned in column no.-3 then the Judicial Officer mentioned in column no. 4 shall hear and dispose of any urgent matter(s)/ application(s) arising out of regular matters already pending in the court of Judicial Officer mentioned in column no.-2, as per law:-

ADJ COURTS

| S. No. | Name of the Judicial Officer 2 | 1 st Link Officer 3 | 2 nd Link Officer 4 |
|--------|--|---|-----------------------------------|
| 1 | Court of the undersigned (All the matters other than Criminal, Cases) | Ms. Barkha Gupta (District Judge-Commercial Court) | Sh. Satish Kumar, ADJ-01 |
| 2 | Ms. Barkha Gupta (District Judge-Commercial Court) | Sh. Satish Kumar, ADJ-01 | Sh. Harish Kumar, ADJ-02 |
| 3 | Sh. Satish Kumar, ADJ-01 | Sh. Harish Kumar, ADJ-02 | Ms. Shivali Bansal, ADJ-03 |
| 4 | Sh. Harish Kumar, ADJ-02 | Sh. Surender Mohit Singh, ADJ-04 | Sh. Satish Kumar, ADJ-01 |
| 5 | Sh. Surender Mohit Singh, ADJ-04 | Ms. Shivali Bansal, ADJ-03 | Sh. Harish Kumar, ADJ-02 |
| 6 | Ms. Shivali Bansal, ADJ-03 | Sh. Satish Kumar, ADJ-01 | Sh. Surender Mohit Singh, ADJ-04 |

SESSIONS COURTS

| S. No. | Name of the Judicial Officer 2 | 1 st Link Officer 3 | 2 nd Link Officer 4 |
|--------|--|--|--|
| 1 | Court of the undersigned (Criminal Work) | Ms. Smita Garg ASJ-03 | Sh. Gagandeep Singh Spl. Judge NDPS Act |
| 2 | Ms. Smita Garg ASJ-03 | Sh. Rakesh Kumar-III ASJ-02 | Sh. Shivaji Anand ASJ-04 |
| 3 | Sh. Jagdish Kumar ASJ/Spl. Fast Track Court | Sh. Shivaji Anand ASJ-04 | Ms. Smita Garg ASJ-03 |
| 4 | Sh. Rakesh Kumar-III ASJ-02 | Sh. Gagandeep Singh Spl. Judge NDPS Act | Sh. Jagdish Kumar ASJ/Spl. Fast Track Court |
| 5 | Sh. Shivaji Anand ASJ-04 | Ms. Smita Garg ASJ-03 | Sh. Rakesh Kumar-III ASJ-02 |
| 6 | Sh. Gagandeep Singh Spl. Judge NDPS Act | Sh. Jagdish Kumar ASJ/Spl. Fast Track Court | Sh. Shivaji Anand ASJ-04 |


POCSO COURTS

| S. No. | Name of the Judicial Officer 2 | 1 st Link Officer 3 | 2 nd Link Officer 4 |
|--------|--|--|--|
| 1 | Ms. Vandana ASJ-05 (POCSO) | Ms. Virender Kumar Kharta, ASJ-01 (POCSO) | Ms. Shefali Sharma, ASJ (FTSC) (POCSO) |
| 2 | Ms. Virender Kumar Kharta, ASJ-01 (POCSO) | Ms. Shefali Sharma, ASJ (FTSC) (POCSO) | Ms. Vandana ASJ-05 (POCSO) |
| 3 | Ms. Shefali Sharma, ASJ (FTSC) (POCSO) | Ms. Vandana ASJ-05 (POCSO) | Ms. Virender Kumar Kharta, ASJ-01 (POCSO) |

MACT COURTS

| S. No. | Name of the Judicial Officer 2 | 1 st Link Officer 3 |
|--------|-----------------------------------|-----------------------------------|
| 1 | Ms. Ekta Gauba, PO-MACT-01 | Sh. Vinod Yadav, PO-MACT-02 |
| 2 | Sh. Vinod Yadav, PO-MACT-02 | Ms. Ekta Gauba, PO-MACT-01 |

The order shall come into force with immediate effect.


 (VIMAL KUMAR YADAV)
 PRINCIPAL DISTRICT & SESSIONS JUDGE
 NORTH DISTRICT, ROHINI COURTS, DELHI.

No. 11873-11904 F2(1)/Judl./North/RC/2022

Delhi- 21/5/22

Copy forwarded for information to:-

1. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Ld. Principal District & Sessions Judge, (Hqs), Tis Hazari Courts, Delhi.
3. Officers concerned.
4. The President/Secretary, Rohini Court Bar Association, Delhi.
5. The Commissioner of Police, ITO, Police Headquarter, Delhi.
6. The Deputy Commissioner of Police (Rohini).
7. The Deputy Commissioner of Police (North-West).
8. The Deputy Commissioner of Police (Outer-North)
9. The Chief Public Prosecutor, Rohini Court, Delhi.
10. P. S. To the undersigned.
11. Reader to the undersigned.
12. The Branch Incharge, Facilitation Centre, Rohini Court, Delhi
13. The Record Officer, Rohini Court, Delhi.
14. The Web-site Committee/North District, Rohini Court, Delhi.
15. The Branch Incharge, Care Taking Branch, Rohini Court, Delhi with direction to fix the order on all notice boards of this court complex.
16. Branch In-Charge R&I, for uploading on layers.


21/05/22
PRINCIPAL DISTRICT & SESSIONS JUDGE
NORTH DISTRICT, ROHINI COURTS, DELHI.